

Office of the Principal District Judge,
Guntur, Dated : 07.05.2020

NOTICE

This matter viz., OS.No.122/2012 was already heard prior to lock down. Both parties are requested to take note that Judgment will be pronounced in this matter on 08.5.2020. If either party has any objection for pronouncing the Judgment and intends to have any further hearing or reopening of the matter may present reopen application through e-mail viz., djgtr@nic.in by 3.00 p.m., on 08.5.2020, otherwise Judgment will be pronounced at 4.00 p.m., on 08.5.2020 from home office.

// B.O.C.//

Sd/- XXXXX

**ADMINISTRATIVE OFFICER,
DISTRICT COURT, GUNTUR.**

**To
Sri P. Raja Rao, Advocate for Plaintiff
Sri K. Krishna Kishore, Advocate for Defendant**